

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 47/MP/2021

- Subject** : Petition under Section 79(1)(c) and (d) read with Sections 61, 62 and other applicable provisions of the Electricity act, 2003 and Regulation 20 and 21 of the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 for the modified application of the provisions of Regulation 7 of the sharing Regulations dealing with the point of connection transmission charges and losses to the solar power projects set up in the designated solar parks under the Guidelines issued by the Central Government for development of the Solar Parks
- Petitioner** : Rewa Ultra Mega Solar Limited (RUMSL)
- Respondents** : Power Grid Corporation of India Limited (PGCIL) and 10 Ors.
- Date of Hearing** : 12.7.2023
- Coram** : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Parties Present** : Shri Aditya Singh, Advocate, RUMSL
Ms. Suprana Srivastava, Advocate, CTUIL
Shri Tushar Mathur, Advocate, CTUIL
Ms. Aastha Jain, Advocate, CTUIL

Record of Proceedings

Learned counsel for CTUIL pointed out that the Petitioner has not mapped CTUIL as a Respondent in the e-filing portal of the Commission, because of which CTUIL could not file the reply in the matter. She requested to direct the Petitioner to map CTUIL in the e-filing portal, so that CTUIL could file a reply in the matter.

2. The Commission directed the Petitioner to map CTUIL as a Respondent in the e-filing portal.

3. The Commission directed the Petitioner to submit the period of mismatch along with the corresponding capacity in respect of all its three generating units on affidavit by 30.7.2023, with a copy to the Respondents. The Commission also directed the Respondents to file a reply, on affidavit, by 15.8.2023, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 31.8.2023.



4. The petition shall be listed for a final hearing on 13.9.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

